

**Nomination of cases by Hon'ble the Chief Justice on 09/05/2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	Special Appeal – 302/2016	Hon'ble Krishna Murari, J.	Court No. 3 on 09-05-2016
2	W. P. - 20379/2016	Hon'ble Sudhir Agarwal, J.	Court No. 34 on 09-05-2016
3	W. P. - 20131/2016	Hon'ble V. K. Shukla, J.	Court No. 21 on 09-05-2016
4	W. P. - 20390/2016	Hon'ble Sudhir Agarwal, J.	Computer Fresh Section on 10.05.2016
<b>Hon....., J.</b>			
5	Bail – 14552/2016	Hon'ble R. D. Khare, J.	Court no. 44 on 09-05-2016
6	W. P. - 20430/2016	Hon'ble Ran Vijai Singh, J.	Court No. 38 on 09-05-2016
7	Crl. M. A. (U/S 482) - 14340/2016 ( N.R.H.M. Scam)	Hon'ble Arun Tandon, J.	Listing Section on 09-05-2016
8	Crl. M. A. (U/S 482) - 14343/2016 ( N.R.H.M. Scam)	Hon'ble Arun Tandon, J.	Listing Section on 09-05-2016
9	Crl. M. A. (U/S 482) - 14430/2016 ( N.R.H.M. Scam)	Hon'ble Arun Tandon, J.	Listing Section on 09-05-2016
10	Crl. M. A. (U/S 482) - 14399/2016 ( N.R.H.M. Scam)	Hon'ble Arun Tandon, J.	Listing Section on 09-05-2016
11	Crl. M. A. (U/S 482) - 14401/2016 ( N.R.H.M. Scam)	Hon'ble Arun Tandon, J.	Listing Section on 09-05-2016
12	Crl. M. A. (U/S 482) - 14431/2016 ( N.R.H.M. Scam)	Hon'ble Arun Tandon, J.	Listing Section on 09-05-2016
<b>As per Judicial Order</b>			
13	P.I.L. - 52195/2015 with P.I.L. - 22899/2011	For Bench comprising of Hon'ble The Chief Justice And Hon'ble Yashwant Varma, J.	Chief Justice Court on 09-05-2016

<b>Special Order</b>			
<b>14</b>	<b>P.I.L – 67235/2014 with P.I.L – 57190/2013 with P.I.L. - 54051/2014</b>	<b>“The petition is assigned together with all connected cases to a D.B. consisting of Hon'ble Dilip Gupta, J. &amp; Hon'ble Yashwant Varma, J. till final disposal”</b>	<b>Listing Section on 09-05-2016</b>
<b>15</b>	<b>P.I.L. - 9552/2016</b>	<b>“The petition is assigned to a Bench consisting of Hon'ble Dilip Gupta, J. &amp; Hon'ble Yashwant Varma, J. till final disposal”</b>	<b>Listing Section on 09-05-2016</b>
<b>16</b>	<b>P.I.L – 4003/2006</b>	<b>“Place together with connected matters till final disposal before a Bench consisting of Hon'ble Dilip Gupta, J. and Hon'ble Yashwant Varma, J.”</b>	<b>Writ C-II Section on 10-05-2016</b>
<b>17</b>	<b>P.I.L. - 51055/2014 with P.I.L. - 6020/2016</b>	<b>“Place together with all connected cases till final disposal before a Bench consisting of Hon'ble Dilip Gupta, J. and Hon'ble Yashwant Varma, J.”</b>	<b>Writ C-II Section on 10-05-2016</b>
<b>18</b>	<b>P.I.L. - 31229/2005</b>	<b>“The petition is assigned together with all connected matters to a Division Bench consisting of Hon'ble Dilip Gupta, J. and Hon'ble Yashwant Varma, J. till final disposal.”</b>	<b>Writ C-I Section on 10-05-2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
10/05/2016